

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **6th Day of August**, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No.330/306/2012
(U/S 19, Administrative Tribunal Act, 1985)

Kunwar Bharti

..... **Applicant**

By Advocate: **None**

Versus

1. Union of India & Ors. **Respondents**

By Advocate: **Shri Raghvendra Pratap Singh**

O R D E R

Case called out. None present for the applicant. Shri Raghvendra Pratap Singh, Advocate is present for the respondents.

2. Record reveals that vide Tribunal's order dated 28.05.2018 notice was issued to the applicant to engage another counsel but till date no response has been received on behalf of the applicant. It appears that applicant is not interested to pursue the case. Accordingly, the Original Application is dismissed in default of the applicant and for non-prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil